

THE HIGH COURT OF MADHYA PRADESH
MCC.2879.2018
[Zorwar and others Vs. Laxmi Narayan and others]

Gwalior, 16.11.2018

Shri Anuraj Saxena, learned counsel for the applicants.

Restoration of Misc. Petition No.4905/2018 has been sought vide present application.

The petition was dismissed for non-compliance of the order dated 12.10.2018.

Subject to applicants complying the order dated 12.10.2018 within a period of seven days from today, Misc. Petition No.4905/2018 and the interim order is restored.

In case of non-compliance of order passed today, the dismissal order shall revive.

(Sanjay Yadav)
Judge

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